

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **08.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CP(CAA)/36(CHE)/2023  
PETITION NUMBER : CA(CAA)/19(CHE)/2023  
NAME OF THE PETITIONER(S) : Hosur Coir Foams Pvt Ltd and Other  
NAME OF THE RESPONDENTS :  
UNDER SECTION : Sec 230-232 of CA, 2013

**ORDER**

Ld. PCS Mr. B. Chandra is present for the Petitioner. Ld. Counsel Mr. Avinash Krishnan Ravi is present for RD. Ld. Counsel Raj Jhabakh is present for IT Department. OL is represented by Mr. Palani.

RD report and OL report filed.

Report of Income Tax also filed.

List the application for hearing on **13.12.2023**.

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**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

-sd-

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)